

DECLARATION OF ASSETS AND LIABILITIES

4000 (FET-1) 3 214 a 240 - 7 2001.23

Year: 2022-2023

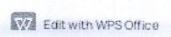
I <u>Prashant Prasad</u> son/daughter/wife of <u>Sri Yogesh Prasad Ram</u> aged <u>45</u> years, belonging to <u>Government of Bihar</u> service and presently working as <u>Assistant Sub Marshal</u>, <u>Bihar Vidhan Sabha</u>, <u>Patna</u> give here in below the details of the assets (immovable, movable, bank balance,etc.) of myself, my spouse and dependents*:

A. Details of Movable Assets

(Assets in the joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self- Prashant Prasad	Spouse - Kavita Bharti	Dependent -1 Aarushi Sinha	Dependent -2 Divyanshu Divy	Dependent 3 Nil
i	Cash	Rs 8000	Rs 10000	Rs 2000	Nil	Nil
II	Deposits in Bank's Financial Institutions and Non-Banking Financial Companies	Nil	Nil	Nil	Nil	Nil
iii	Bonds, Debentures And Shares in companies	SAHARA Rs=14550	SAHARA Rs=50000	Nil	Nil	Nil
iv	Other Financial Institutions, NSS, Postal Savings, Life Policies, etc.	Nil	L.I.C. = (Policy No:- 523429035) Rs=4540	Nil	Nil	Nil
٧	Motor Vehicles- Details of Make	Hero Honda(CD- Dawn) BR 10D-4034 Rs=10000 BAJAJ DISCOVER BR1AU 6427 Rs=17000	Nil	Nil	Nil	Nil
vi	Jwellery (Give details of weight and value)	Gold-20gram Rs=100000 , Silver- 125gram Rs=10000	Gold-85gram Rs=450000 , Silver- 300 gram Rs=27000	Nil	Nil	Nil
vii	Other Assets such as values of Claims/Intrest	House Hold item value:- Rs=100000	Nil	Nil	Nil	Nil

Note:- Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.(* Dependent here means a person substantially dependent on the income of the Employee.)



30.01.2028

B. Details of Immovable Assets

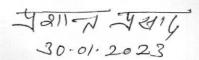
NOTE: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.]

Sr. No.	Description	Self	Spouse- Name	Dependent -1 Name	Dependent -2 Name	Dependent -3 Name
i	Agriculture Land -Location(s) -Survey number(s) -Exrent(Total Measurement) -Current Market Value	Nil	Nil	Nil	Nil	Nil
II	Non-Agricultural Land -Location(s) - Survey Number(s) -Extent (Total measurement) -Current Market value	Nil	Khata No.:-828 Kheshra No:- 1854,1856,1859,1861 Rakwa:-792.39 Sqft, Value:- 1800000 (Baghwari, Bgp) Khata No.:- 6/61, Kheshra No:-02 Rakwa:-450 Sqft., Value: -750000, Bhairopur Bhagalpur, Khata no 62 kheshra no 13 ka ansh 1.71 dec. value Rs= 1600000 beatura. Patna	Nil	Nil	Nil
III	Buildings(Commercial and Residential) -Location(s) - Survey/Door Number(s) -Extent (Total measurement) -Current Market value	Nil	Nil	Nil	Nil	Nil
iv	House/Apartments, etc -Location(s) - Survey/Door Number(s) -Extent (Total measurement) -Current Market value	Nil	Nil	Nil	Nil	Nil
V	Others(Such as intrest in property)	Nil	Nil	Nil	Nil	Nil

I give here in below the details of my liabilities/over dues to public financial institutions and government dues:_
(Please give seperate details for each items.)

Sr. No.		Description	Name & Address of Banks/Financial Institution(s) Department (s)	Amount Outstanding as on
(a)	(i) Loans from Banks (ii) Loans from Financial Institutions (iii) Government Dues:		S.B.I. Bihar Vidhan Mandal Branch, Patna	Rs9,50,000=00
			Nil	Nil
			Nil	Nil
	а	Dues to departments dealing with govt. Accommodation	Nil	Nil
	b	Dues to departments dealing with supply of water	Nil	Nil





	С	Dues to departments dealing with supply of electricity	Nil	Nil
	d .	Dues to departments dealing with telephones	Nil	Nil Nil
	е	Dues to departments dealing with govt. Transport (including aircraft and helicopters)	Nil	Nil
	f	Other dues if any	Nil	Nil
b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which income Tax Return Filed. Give also (PAN)]		PAN NO:- BMDPP8212P	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return Filed.]		Nil	Nil
	(iii) Sales Tax (Only in case of proprietary business)		Nil	Nil
	(iv) Property Tax		Nil	Nil

C. Personal Details

(i)	GPF/CPF/PRAN NO.	:	PTS/BLA-1072	
(ii)	Gender	:	Male	(MALE / FEMALE)
(iii)	Date Of Birth	. :	0/1/0/3/1/9/7/7	
			D D M M Y Y Y	
(iv)	Class /Group	:	С	(A/B/C)
(v)	Cadre	:	Bihar Secretariat Service	
			Full Name e.g.; B,A,S, - Bihar Adminis	trațion Şervice
			B.S.S Bihar Secretari	iat Service
(vi)	Home District	:	Bhagalpur	
	I hereby declare that ab	ove details	are true to the best of my knowledge and	helief
			Signature: 4211 7	4719
			Name of Employee:- Prashant Pr	asad

Place:- Patna

Date: 30.01.2023

Note:- Please sign each page of the declaration. Assets declaration must be in A-4 size white paper with computer typed (single side) in predescrined format.

Designation:- Assistant Sub Marshal

Department:- Bihar Vidhan Sabha , Patna